

DIVISION BENCH  
COURT - II

**O-217**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/280(KB)2021  
IA(COMPANIES.ACT)/189(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>TH</sup> JULY 2024**

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL  VS  BAID HOSIERY PRIVATE LIMITED.
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

**Appearance (via video conferencing/physically)**

None.

**ORDER**

1. None appears on behalf of the parties.
2. Registry is directed to issue notice to the official Liquidator for its report, by way of speed post and by way of e-mail and place the tracking information report on record.
3. List the matter on **18.09.2024**.

**D. Arvind**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**